

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 141(ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE COMPANY: M/s. Baseline Infradevelopers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 425

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Ms. Ramjana Ray Gauri, Ms. Vasudha Sen, Ms. Sreenita Ghosh, Advocates

For the Respondent (s): Counsel for the Respondent

ORDER

Ld. Counsels submit that the compromise in this case has been effected and the terms of settlement has been reduced to an MOU. The same has been filed in the registry today.

To come up for consideration on 23rd November, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)